

(28)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA.115/93
MA.111/93

date of Decision : 12-2-1993

Between

P. Basha, and
R. Chandrasekhar

: Applicants

and

1. Chief Personnel Officer
South Central Railway
Rail Nilayam
Secunderabad

2. Dy. Chief Mechanical Engineer
Carriage Repair Shop
Tirupati

3. Workshop Personnel Officer
Carriage Repair Shop
SC Railway
Tirupati

: Respondents

Counsel for the applicants

: K. Sudhakar Reddy
Advocate

Counsel for the respondents

: Venkat Malla Reddy, Standing
Counsel for Railways

CORAM:

HON. MR. JUSTICE. V. NEELADRI RAO, VICE-CHAIRMAN

HON. MR. R. BALASUBRAMANIAN, MEMBER (ADMN.)

Judgement

(Orders as per Hon. R. Balasubramanian, Member (Admn.)

This OA is filed with a prayer to direct the respondents to appoint the applicants as skilled artisans in the scale of Rs.950-1500 (RSRP) in C.R.S.Tirupati pursuant to the panel dated 21-3-1987 published by the Deputy Chief Mechanical Engineer in the Trade of Fitters and Allied Trades and in the meanwhile direct the respondents to appoint the applicants in the posts

of Khalasis in the Artisan Category out of the 40 vacancies notified in Employment Notice 1/91 or in the alternative appoint them as Khalasis in the Diesel Sheds of Guntakal Division in terms of the offer of alternative appointment issued by the Deputy Chief Mechanical Engineer, in his letter No.TR/P.563/DR/VOL.II dated 15-4-1991 and later absorb them as Skilled Artisans as and when the vacancies arise in C.R.S. or elsewhere in South Central Railway, and pass such other order or orders as deemed fit by the Tribunal.

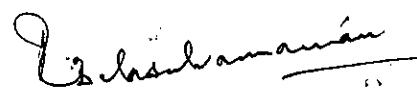
2. MA.111/93 is filed seeking permission to file single OA. Permission is granted and the MA is allowed.

3. The case is covered by the facts and circumstances ~~pending~~ ^{obtaining} in OA.103/93. Heard Sri K. Sudhakar Reddy, Counsel for the applicants and Sri Venkat Malla Reddy, Standing Counsel for the Railways.

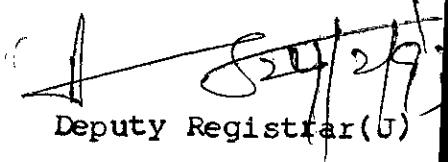
4. Under these circumstances we give the same directions to the respondents in this case also as in OA.103/93 viz., "We direct the respondents that as and when the Group 'D' posts in the outsiders' quota become available at Carriage Repair Shop, Tirupati, or anywhere else in the Guntakal Division, the applicants should be considered first before considering any other case in the order of their rank in the empanelment for Group 'C' posts".

5. With the above direction the application is disposed of at the admission stage itself. No order as to costs.


(V. Neeladri Rao)
Vice-Chairman


(R. Balasubramanian)
Member (Admn.)

Dated : February 12, 1993
Dictated in the Open Court


Deputy Registrar (U)

sk
To

1. The Chief Personnel Officer, S.C.Rly. Railnilayam, Secunderab
2. The Deputy Chief Mechanical Engineer, Carriage Repair Shop, Tirupati.
3. The Workshop Personnel Officer, Carriage Repair Shop, SC.Railway, Tirupati.
4. One copy to Mr.K.Sudhakar Reddy, Advocate, CAT.Hyd.
5. One copy to Mr.C.Venkata Malla Reddy, SC for Rlys, CAT.Hyd.
6. One spare copy.

persp

TYPED BY (2) COMPARED BY

CHECKED BY (2) APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. V. NEELADRI RAO : V.C.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. CHANDRA SEKHAR REDDY : MEMBER (J)

AND

THE HON'BLE MR.

DATED: 12-2-1993

ORDER/JUDGMENT:

R.P./C.P.M.A. N. 111/93

in

C.A. No. 115/93

S. MA. - 111/93
T.A. No. (W.P. No.)

Admitted and Interim directions issued.

MA
Allowed

oAI
Disposed of with directions.

Dismissed as withdrawn

Dismissed

Dismissed for default

Rejected/Ordered

No order as to costs.

pvm

